

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF FINANCIAL SERVICES  
**RAJYA SABHA**  
**UN-STARRED QUESTION NO. 253**  
ANSWERED ON 5/12/2023/ 14 AGRAHAYANA, 1945 (SAKA)

**SIDBI CLUSTER DEVELOPMENT FUND SCHEME**

253: SHRI MASTHAN RAO BEEDA:

Will the Minister of FINANCE be pleased to state:-

- (a) the details of the SIDBI Cluster Development Fund launched by SIDBI;
- (b) the objectives of the said fund;
- (c) the total number of MSMEs having benefitted due to the same, State/UT-wise; and
- (d) the benefits realised out of the scheme?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE

(DR. BHAGWAT KISHANRAO KARAD)

(a) & (b) : RBI has established Cluster Development Fund with SIDBI and has allocated ₹7,000 Crore (₹2,000 Crore in FY2021 & ₹5,000 Crore in FY2022) for lending to State/UT Governments to develop/ create/ upgrade various infrastructure in and around Micro Small Medium Enterprises (MSMEs) clusters. The Fund has been created out of Priority Sector Lending shortfall funds for lending to State Governments/UTs in line with NABARD's Rural Infrastructure Development Fund.

The scheme facilitates State/ UT Governments to create/ upgrade infrastructural facilities in the new/existing MSME Clusters. Broadly 3 categories of activities *viz.* (i) Industrial and Agri-allied sectors in the MSME eco-space, (ii) Social Sector projects in and around MSME clusters and (iii) Connectivity to MSME Clusters are covered under the scheme.

(c) & (d) Keeping in view the specific requirement of MSMEs in a given cluster, the sanctioned projects covered under this scheme envisages development of hard infrastructure in clusters which covers both greenfield and brownfield projects. Under SCDF, SIDBI has extended formal sanctions amounting to ₹5674 Crore against 111 projects in 8 States/ UTs till 23/11/2023. State/UT wise details is at Annex. The total number of MSMEs in the clusters covered under the scheme is approximately 85,065.

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**Annex-I as referred to in Part (c) of the Reply**

<b>S. No.</b>	<b>State/UT</b>	<b>No. of projects Sanctioned</b>	<b>Sanctioned Amount (₹ in Crore)</b>
1	Tamil Nadu	27	1102
2	Odisha	28	2847
3	West Bengal	17	152
4	Haryana	10	28
5	Goa	4	709
6	Puducherry	10	216
7	Karnataka	1	515
8	Andhra Pradesh	14	105
<b>Total</b>		<b>111</b>	<b>5674</b>